

श्री स्वर्ण सिंह : भारत का विदेश मंत्री हूँ  
श्रीर बर्मा से दोस्ती रखना चाहता हूँ ।

12.36 hrs.

STATEMENT RE. CORRECTION OF  
ANSWER TO S.Q. No. 371, Re.  
TRANSMITTERS FROM YUGO-  
SLAVIA.

The Minister of Information and Broadcasting (Shri Raj Bahadur): In reply to the Starred Question No. 371 in the Lok Sabha on the 22nd November, 1965, the Minister for Information and Broadcasting informed this House that the formal contract for the supply and installation of a 1000 kw mw transmitter (comprising two 500 kw mw units) was signed with the Yugoslav firm on the 19th November 1965. There was a slight error in the date mentioned therein. The correct date for signing the contract is 17th November, 1965.

Shri Hari Vishnu Kamath (Hoshangabad): I am constrained to say, Sir, that this habit of giving wrong answers and correcting them at leisure is growing and proliferating on the treasury benches. Not a week passes without such corrections being made once or twice. This answer was given by the then Minister of Information and Broadcasting who is now happily the Prime Minister. May I know whether you propose to discountenance such practice? The Ministers should be au courant and posted with the correct information. Who is responsible for this mistake? Is the Secretary to the Ministry responsible for giving the wrong information?

Shri Raj Bahadur: There was only a slight error in the date.

Shri Hari Vishnu Kamath: But there is some mistake. By whom was it made? Is the Minister's Secretariat responsible? Or was she herself responsible for giving the wrong answer and correcting it at leisure?

Mr. Speaker: Really attempts should be made to avoid mistakes and there ought not to be frequent occasions for correcting them. But mistakes do occur sometimes; there is no wonder in it. Sometimes there is a mistake and if it has been corrected, there is no harm.

Mr. Speaker: Further consideration.

Shri S. M. Banerjee (Kanpur): I have a submission to make with your permission....

Mr. Speaker: Everyone has a submission, but only interruptions are made.

Shri S. M. Banerjee: The other day I requested you, like other members, that the Labour Minister should make a statement on the Bombay textile strike. I would request you to ask the Labour Minister to make that statement today.

Mr. Speaker: All right.

12.38 hrs.

MOTION ON THE PRESIDENT'S  
ADDRESS—Contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Shiva-ji Rao S. Deshmukh and seconded by Pandit J. P. Jyotishi on the 21st February 1966, namely:—

"That an Address be presented to the President in the following terms:—

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 14th February 1966."

Out of 20 hours, 17 hours and 5 minutes have been taken and 2 hours and 55 minutes remain. It is now 12.40